No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During November-2022					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	275.64	30	1601.28	29	2019.48	10
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	35.65	4	-	-	-	-
6	Goa	45.32	3	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	336.74	22	940.40	9	33.31	4
9	Himachal Pradesh	-	-	582.00	8	601.22	7
10	Jammu & Kashmir UT	-	-	879.53	27	444.68	15
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	-	-	106.76	3	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	219.85	29	116.21	21
17	Meghalaya	55.83	5	11.15	2	-	-
18	Mizoram	-	-	78.25	7	-	-
19	Nagaland	-	-	173.34	8	7.33	2
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	771.93	8	-	-	-	-
23	Rajasthan	1085.07	17	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	623.10	22	1224.06	19	524.56	5
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Note: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

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^{2.} WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

^{3.} OD is advanced to State Governments beyond their WMA limits.

^{4.} Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

^{5. - :} Nil.